


19.7.2012

CCP No.27/2011
O.A. No. 12/2007

Hon'ble Shri B.V.Rao , Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Sri Dharmendra Awasthi for Sri R.C. Singh for applicant
Sri S.P. Singh for respondents

In view of the compliance affidavit filed by the respondents
and after hearing both the counsel, CCP is closed. Notices
stands discharged.


Member (A)


Member (J)

HLS/-

on
copy of order
dated 19-7-12
by counsel
23-7-12